HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

WRIT PETITION (SR) No.45232 of 2026

PROCEEDING SHEET

Sl. No.	DATE	ORDER	OFFICE NOTE
01.	24.10.2026	**PKC, J:** Heard Sri I. Koti Reddy, learned counsel for the petitioner, learned Government Pleader for the respondent No.1, Sri N. Ashwani Kumar, learned Standing Counsel for the respondent Nos.2, 3 & 4. At request of learned counsel for the petitioner, post on 25.10.2026 at 10:30 AM. **PKC, J** MSI	